

| 1     | 2             | 3     |
|-------|---------------|-------|
| 31.   | Tamil Nadu    | 897   |
| 32.   | Telangana     | 1344  |
| 33.   | Tripura       | 214   |
| 34.   | Uttar Pradesh | 2344  |
| 35.   | Uttarakhand   | 441   |
| 36.   | West Bengal   | 2156  |
| TOTAL |               | 27890 |

*Source:* Flash Statistics 2014-15 UDISE.

#### **Dress code for AIPMT**

1491. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has prescribed a dress code for students appearing the All India Pre-Medical Test (AIPMT);

(b) whether CBSE has conducted any study/survey or consulted the State Governments before coming up with the dress code;

(c) what is the rationale for that decision;

(d) whether it is a fact that several Muslim girls have objected to the code since it prohibits them from wearing a headscarf to the examination hall; and

(e) if so, whether Government considers directing CBSE to roll back them dress code?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) Central Board of Secondary Education (CBSE) had suggested a dress code for candidates appearing in All India Pre-Medical Test (AIPMT) examination which was held on 25th July, 2015. There was no requirement of any study or survey or consultation with State Governments as CBSE has been conducting AIPMT examination since 1988. Dress Code was suggested to ensure fair conduct of AIPMT examinations. CBSE has received representations with regard to suggested dress code. Hon'ble Supreme Court of India in its order dated 24.07.2015 in WP(C) No. 486/2015 and 487/2015 has upheld the decision of CBSE regarding the dress code.